

Dated: 30.10.2020

**NOTIFICATION**

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16<sup>th</sup> March, 2020 and 30<sup>th</sup> October, 2020, it is notified that the hearing and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal may be adjourned upto 30<sup>th</sup> November, 2020 by the court masters in the following manner:

**Hearing Matters:**

<b>S.No.</b>	<b>Date already fixed</b>	<b>DAY</b>	<b>Next date of hearing</b>	<b>DAY</b>
1.	02.11.2020	Monday	22.02.2021	Monday
2.	03.11.2020	Tuesday	23.02.2021	Tuesday
3.	05.11.2020	Thursday	25.02.2021	Thursday
4.	06.11.2020	Friday	26.02.2021	Friday
5.	09.11.2020	Monday	01.03.2021	Monday
6.	10.11.2020	Tuesday	02.03.2021	Tuesday
7.	11.11.2020	Wednesday	03.03.2021	Wednesday
8.	12.11.2020	Thursday	04.03.2021	Thursday
9.	13.11.2020	Friday	05.03.2021	Friday
10.	17.11.2020	Tuesday	09.03.2021	Tuesday
11.	18.11.2020	Wednesday	10.03.2021	Wednesday
12.	19.11.2020	Thursday	11.03.2021	Thursday
13.	20.11.2020	Friday	12.03.2021	Friday
14.	23.11.2020	Monday	15.03.2021	Monday
15.	24.11.2020	Tuesday	16.03.2021	Tuesday
16.	25.11.2020	Wednesday	17.03.2021	Wednesday
17.	26.11.2020	Thursday	18.03.2021	Thursday
18.	27.11.2020	Friday	19.03.2021	Friday

**Part-heard Matters:**

<b>S.No.</b>	<b>Date already fixed</b>	<b>DAY</b>	<b>Next date of hearing</b>	<b>DAY</b>
1.	02.11.2020	Monday	08.02.2021	Monday
2.	03.11.2020	Tuesday	09.02.2021	Tuesday
3.	05.11.2020	Thursday	11.02.2021	Thursday
4.	06.11.2020	Friday	12.02.2021	Friday
5.	09.11.2020	Monday	15.02.2021	Monday

6.	10.11.2020	Tuesday	16.02.2021	Tuesday
7.	11.11.2020	Wednesday	17.02.2021	Wednesday
8.	12.11.2020	Thursday	18.02.2021	Thursday
9.	13.11.2020	Friday	19.02.2021	Friday
10	17.11.2020	Tuesday	23.02.2021	Tuesday
11	18.11.2020	Wednesday	24.02.2021	Wednesday
12	19.11.2020	Thursday	25.02.2021	Thursday
13	20.11.2020	Friday	26.02.2021	Friday
14	23.11.2020	Monday	01.03.2021	Monday
15	24.11.2020	Tuesday	02.03.2021	Tuesday
16	25.11.2020	Wednesday	03.03.2021	Wednesday
17	26.11.2020	Thursday	04.03.2021	Thursday
18	27.11.2020	Friday	05.03.2021	Friday

This notification issues with the approval of the competent authority of APTEL.

Sd/-  
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website